

HIGH COURT OF UTTARAKHAND AT NAINITAL

NOTIFICATION

DATED: NAINITAL: SEPT. 21, 2024

No.367/UHC/Admin.A-2/2024

Shri Rahul Kumar Srivastava, Additional Judge, Family Court, Rishikesh, District Dehradun is repatriated, transferred and posted as Civil Judge (Sr. Div.), Dehradun, vice Ms. Rinky Sahni.

No.368/UHC/Admin.A-2/2024

Ms. Rinky Sahni, Civil Judge (Sr. Div.), Dehradun is posted as 1st Additional Civil Judge (Sr. Div.), Dehradun vice Ms. Anita Kumari.

No.369/UHC/Admin.A-2/2024

Shri Sayed Gufran, Additional Judge, Family Court, Dehradun is repatriated and posted as Chief Judicial Magistrate, Dehradun, vice Shri Sanjeev Kumar.

No.370/UHC/Admin.A-2/2024

Shri Sanjeev Kumar, Chief Judicial Magistrate, Dehradun is posted as 1st Additional Chief Judicial Magistrate, Dehradun, vice Shri Sandeep Singh Bhandari.

No.371/UHC/Admin.A-2/2024

Shri Sandeep Singh Bhandari, 1st Additional Chief Judicial Magistrate, Dehradun is posted as 2nd Additional Chief Judicial Magistrate, Dehradun, vice Shri Kapil Kumar Tyagi.

Shri Sandeep Singh Bhandari is directed to continue the earlier conferred powers to try CBI cases and also to try and enquire the cases in which investigation are made or charge-sheet filed by the special police establishment constituted under Delhi Police Establishment Act, 1946 (Act No. XXV of 1946) arising with the local area of all the districts of Uttarakhand, in addition to his present duties.

No.372/UHC/Admin.A-2/2024

Ms. Anita Kumari, 1st Additional Civil Judge (Sr. Div.), Dehradun is posted as 2nd Additional Civil Judge (Sr. Div.), Dehradun, vice Shri Amit Kumar.

No.373/UHC/Admin.A-2/2024

Shri Imran Mohammad Khan, Additional Judge, Family Court, Roorkee, District Haridwar is repatriated, transferred and posted as Additional Chief Judicial Magistrate, Haridwar, in the vacant Court.

No.374/UHC/Admin.A-2/2024

Shri Amit Kumar, 2nd Additional Civil Judge (Sr. Div.), Dehradun is posted as 3rd Additional Civil Judge (Sr. Div.), Dehradun, vice Ms. Mamta Pant.

No.375/UHC/Admin.A-2/2024

Shri Kapil Kumar Tyagi, 2nd Additional Chief Judicial Magistrate, Dehradun is posted as 3rd Additional Chief Judicial Magistrate, vice Ms. Sahista Bano.

No.376/UHC/Admin.A-2/2024

Ms. Mamta Pant, 3rd Additional Civil Judge (Sr. Div.), Dehradun is posted as 4th Additional Civil Judge (Sr. Div.), Dehradun vice Ms. Anamika.

No.377/UHC/Admin.A-2/2024

Ms. Anamika, 4th Additional Civil Judge (Sr. Div.), Dehradun is posted as 5th Additional Civil Judge (Sr. Div.), Dehradun vice Shri Dharmendra Shah.

No.378/UHC/Admin.A-2/2024

Shri Dharmendra Shah, 5th Additional Civil Judge (Sr. Div.), Dehradun is posted as 6th Additional Civil Judge (Sr. Div.), Dehradun, vice Shri Sachin Kumar.

No.379/UHC/Admin.A-2/2024

Ms. Sahista Bano, 3rd Additional Chief Judicial Magistrate, Dehradun is posted as 4th Additional Chief Judicial Magistrate, Dehradun, in the vacant Court.

No.380/UHC/Admin.A-2/2024

Shri Sachin Kumar, 6th Additional Civil Judge (Sr. Div.), Dehradun is posted as 7th Additional Civil Judge (Sr. Div.), Dehradun in the vacant Court.

All above orders shall come into force with immediate effect.

By Order of the Court,

Sd/-
(Kahkasha Khan)
Registrar General

No.5264/UHC/Admin.A-2/Transf. Posting. /2024

Dated: Sept.21, 2024

1. All the District Judges of the District Judiciary for information.
2. Principal Judge, Family Court, Dehradun and Judges, Family Courts of the State for information.
3. P.P.S. to Hon'ble the Chief Justice for information and to place it before Lordship.
4. P.S./P.A. to Hon'ble Judges of the Court with the request to place the notification for kind perusal of Hon'ble Judges.
5. All the Registrars of the Court for information.
6. Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun for information.
7. Principal Secretary, Legislative, & Parliamentary Affairs, Govt. of Uttarakhand, Dehradun for information.
8. Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun for information.
9. Secretary Personnel, Government of Uttarakhand, Dehradun for information.
10. Legal Advisor to H.E. the Governor of Uttarakhand for information.
11. Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital for information.
12. Member-Secretary, Uttarakhand State Legal Services Authority, ADR Building, High Court Campus, Nainital for information.
13. Chairman, Commercial Tax Tribunal, Uttarakhand, Dehradun for information.
14. Chairman, State Transport Appellate Tribunal, Dehradun for information.
15. Legal Advisor to Public Service Commission, Uttarakhand, Haridwar for information.
16. Registrar, Public Service Tribunal, Uttarakhand, Dehradun for information.
17. Registrar, Consumer Dispute Redressal Commission, Uttarakhand, Dehradun for information.
18. Presiding Officer (s), Labour Court, Dehradun, Haridwar and Kashipur, District U.S. Nagar for information.
19. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital for information.
20. Presiding Officer (s) Food Safety Appellate Tribunals, Dehradun and Haldwani, District Nainital for information.
21. Deputy Registrar (Accounts) of the Court for information.
22. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23- Laxmi Road, Dalanwala, Dehradun for information and necessary action.
23. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.

24. P.S. to Registrar General.
25. Chief Treasury Officer (s), Dehradun and Haridwar.
26. Deputy Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of the Court.
27. Guard File/ Assistant concerned.

**Assistant Registrar
Admin.A-2**